

THE HON'BLE MR JUSTICE G.CHOCKALINGAM
AND
THE HON'BLE MR JUSTICE M.V. MURALIDARAN
TO BE HEARD ON MONDAY THE 23RD DAY OF MAY 2016 AT 10.30 A.M
AND TUESDAY THE 24TH DAY OF MAY 2016
AND FRIDAY THE 27TH DAY OF MAY 2016

COURT NO.8

ACT 14/82

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|     |              |                                                |                   |
|-----|--------------|------------------------------------------------|-------------------|
| 1.  | HCP.171/2016 | M/S.S.SRINIVASA NARAYANAN<br>J.SARAVANA KUMAR  | PUBLIC PROSECUTOR |
| 2.  | HCP.173/2016 | M/S.D.BALAJI<br>S.SENTHIL VEL                  | PUBLIC PROSECUTOR |
| 3.  | HCP.178/2016 | M/S.R.ALAGUMANI<br>S.MOHAMED ANSAR             | PUBLIC PROSECUTOR |
| 4.  | HCP.179/2016 | M/S.N.PONRAJ                                   | PUBLIC PROSECUTOR |
| 5.  | HCP.184/2016 | M/S.D.MARIO JOHNSON<br>S. PAUL SATHIASEELAN    | PUBLIC PROSECUTOR |
| 6.  | HCP.185/2016 | M/S.M.R.CHELLAPPAN                             | PUBLIC PROSECUTOR |
| 7.  | HCP.186/2016 | M/S.K.ETHIRAJALU                               | PUBLIC PROSECUTOR |
| 8.  | HCP.187/2016 | M/S.A.NIRMAL KUMAR<br>S.THILAKA                | PUBLIC PROSECUTOR |
| 9.  | HCP.188/2016 | M/S.A.NIRMAL KUMAR<br>S.THILAKA                | PUBLIC PROSECUTOR |
| 10. | HCP.189/2016 | M/S.E.KANNADASAN<br>M.MACHAVATHARAN            | PUBLIC PROSECUTOR |
| 11. | HCP.194/2016 | M/S.R.BALAKRISHNAN<br>S.MURALIDHARAN           | PUBLIC PROSECUTOR |
| 12. | HCP.195/2016 | M/S.A.NIRMAL KUMAR<br>S.THILAKA                | PUBLIC PROSECUTOR |
| 13. | HCP.199/2016 | M/S.K.GOVINDAN<br>D.VIJAYALAKSHMI              | PUBLIC PROSECUTOR |
| 14. | HCP.201/2016 | M/S.K.S.KAVIARASU<br>K.S.RAJU                  | PUBLIC PROSECUTOR |
| 15. | HCP.202/2016 | M/S.S.S.JHOTHIVANI<br>P.VAISHALI               | PUBLIC PROSECUTOR |
| 16. | HCP.204/2016 | M/S.R.NALLIYAPPAN<br>T.MEGANATHAN              | PUBLIC PROSECUTOR |
| 17. | HCP.208/2016 | M/S.A.RAMESH<br>M.VELMURUGAN                   | PUBLIC PROSECUTOR |
| 18. | HCP.210/2016 | M/S.D.BALAJI<br>S.SENTHIL VEL                  | PUBLIC PROSECUTOR |
| 19. | HCP.211/2016 | M/S.C.K.M.APPAJI<br>S.REGU                     | PUBLIC PROSECUTOR |
| 20. | HCP.213/2016 | M/S.K.G.SENTHILKUMAR<br>J.P.RAJESH             | PUBLIC PROSECUTOR |
| 21. | HCP.215/2016 | M/S.C.ADHIKESAVAN<br>M.MARIAPPAN               | PUBLIC PROSECUTOR |
| 22. | HCP.220/2016 | M/S.R.SUBHADRA DEVI<br>RAJAKUMARI KOTTEESWARAN | PUBLIC PROSECUTOR |
| 23. | HCP.222/2016 | M/S.D.BALAJI<br>S. SENTHIL VEL                 | PUBLIC PROSECUTOR |
| 24. | HCP.223/2016 | M/S.S.SENTHILVEL<br>P.M. JAYACHANDRAN          | PUBLIC PROSECUTOR |
| 25. | HCP.226/2016 | M/S.R.MUTHUKUMAR<br>R.LINGAKUMAR               | PUBLIC PROSECUTOR |
| 26. | HCP.229/2016 | M/S.S.VIJAYALAKSHMI                            | PUBLIC PROSECUTOR |
| 27. | HCP.234/2016 | M/S.M.SENTHILKUMAR<br>R. MURUGABHARATHI        | PUBLIC PROSECUTOR |
| 28. | HCP.236/2016 | M/S.D.BALAJI<br>S. SENTHIL VEL                 | PUBLIC PROSECUTOR |
| 29. | HCP.237/2016 | M/S.V.PAARTHIBAN<br>P. MURUGESAN               | PUBLIC PROSECUTOR |

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|-----|-------------------------|------------------------------------------|-------------------|
| 30. | HCP.238/2016            | M/S.D.BALAJI<br>S. SENTHILVEL            | PUBLIC PROSECUTOR |
| 31. | HCP.242/2016            | M/S.P.ANBAZHAGAN<br>P.SURENDRAN          | PUBLIC PROSECUTOR |
| 32. | HCP.245/2016            | M/S.K.S.KAVIARASU<br>K.S.RAJU            | PUBLIC PROSECUTOR |
| 33. | HCP.246/2016            | M/S.D.BALAJI<br>S.SENTHIL VEL            | PUBLIC PROSECUTOR |
| 34. | HCP.247/2016            | M/S.K.MADHAN<br>G.VARGHESE               | PUBLIC PROSECUTOR |
| 35. | HCP.248/2016            | M/S.MOHAMMED AASIF<br>S.ELAN KUMARAN     | PUBLIC PROSECUTOR |
| 36. | HCP.249/2016            | M/S.D.VEERASEKARAN<br>D.SIDHARTHAN       | PUBLIC PROSECUTOR |
| 37. | HCP.250/2016            | M/S.S.KUMARA DEVAN<br>A.PRAKASH          | PUBLIC PROSECUTOR |
| 38. | HCP.251/2016            | M/S.S.ELAN KUMARAN<br>MOHAMMED AASIF     | PUBLIC PROSECUTOR |
| 39. | HCP.252/2016            | M/S.S.ELAN KUMARAN<br>MOHAMMED AASIF     | PUBLIC PROSECUTOR |
| 40. | HCP.253/2016            | M/S.ILAYARAJA KANDASAMY<br>K.KAMALA      | PUBLIC PROSECUTOR |
| 41. | HCP.254/2016            | M/S.K.MADHAN<br>G.VARGHESE               | PUBLIC PROSECUTOR |
| 42. | HCP.255/2016            | M/S.MOHAMMED AASIF<br>S.ELAN KUMARAN     | PUBLIC PROSECUTOR |
| 43. | HCP.256/2016            | M/S.S.ELAN KUMARAN<br>MOHAMED AASIF      | PUBLIC PROSECUTOR |
| 44. | HCP.257/2016            | FM/S.DURAI GUNASEKARAN<br>S. VIJAYAKUMAR | PUBLIC PROSECUTOR |
| 45. | HCP.258/2016            | M/S.A.NIRMAL KUMAR<br>R.NESARAJAN        | PUBLIC PROSECUTOR |
| 46. | HCP.259/2016            | M/S.K.MADHAN<br>G.VARGHESE               | PUBLIC PROSECUTOR |
| 47. | HCP.260/2016            | M/S.C.C.CHELLAPPAN                       | PUBLIC PROSECUTOR |
| 48. | HCP.261/2016            | M/S.P.BAGIYALAKSHMI<br>L.BASKARAN        | PUBLIC PROSECUTOR |
|     | AND<br>CRL MP.4426/2016 | - DO -                                   |                   |
| 49. | HCP.262/2016            | M/S.N.S.AMARNATH<br>D. GOPI KRISHNAN     | PUBLIC PROSECUTOR |
| 50. | HCP.263/2016            | M/S.S.SENTHILVEL<br>R.SASIKUMAR          | PUBLIC PROSECUTOR |
| 51. | HCP.265/2016            | M/S.PROF.M.UDAYA BHANU<br>CHRISTOPHER    | PUBLIC PROSECUTOR |
| 52. | HCP.268/2016            | M/S.V.MURUGESAN                          | PUBLIC PROSECUTOR |
| 53. | HCP.269/2016            | M/S.N.S.AMARNATH<br>D.GOPI KRISHNAN      | PUBLIC PROSECUTOR |
| 54. | HCP.272/2016            | M/S.S.SENTHILVEL<br>R.SASIKUMAR          | PUBLIC PROSECUTOR |
| 55. | HCP.277/2016            | M/S.A.RAJA MOHAMED<br>R.SHAHIRA BANU     | PUBLIC PROSECUTOR |
| 56. | HCP.278/2016            | M/S.N.RAMU                               | PUBLIC PROSECUTOR |
| 57. | HCP.281/2016            | M/S.S.SWAMIDOSS MANOKARAN<br>S.AGALYA    | PUBLIC PROSECUTOR |
| 58. | HCP.283/2016            | M/S.E.KANNADASAN<br>M.MACHAVATHARAN      | PUBLIC PROSECUTOR |
| 59. | HCP.286/2016            | M/S.V.DEVENDHIRAN<br>A. NAMBIRAJAN       | PUBLIC PROSECUTOR |
| 60. | HCP.287/2016            | M/S.V.DEVENDHIRAN<br>A. NAMBIRAJAN       | PUBLIC PROSECUTOR |
| 61. | HCP.288/2016            | M/S.A.NIRMAL KUMAR<br>M.YASAR ARAFATH    | PUBLIC PROSECUTOR |
| 62. | HCP.289/2016            | M/S.A.ILANGOVAN<br>C.SAMIVEL             | PUBLIC PROSECUTOR |

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|-----|--------------|------------------------------------------------|-------------------|
| 63. | HCP.291/2016 | M/S.R.MUTHUKUMAR<br>R. LINGAKUMAR              | PUBLIC PROSECUTOR |
| 64. | HCP.292/2016 | M/S.S.SENTHILVEL<br>S.BHUVANESWARI             | PUBLIC PROSECUTOR |
| 65. | HCP.293/2016 | M/S.S.SENTHILVEL<br>S.BHUVANESWARI             | PUBLIC PROSECUTOR |
| 66. | HCP.294/2016 | M/S.S.SENTHILVEL<br>S.BHUVANESWARI             | PUBLIC PROSECUTOR |
| 67. | HCP.296/2016 | M/S.R.SANKARASUBBU<br>A.RAMESH                 | PUBLIC PROSECUTOR |
| 68. | HCP.297/2016 | M/S.S.SENTHILVEL<br>S.BHUVANESWARI             | PUBLIC PROSECUTOR |
| 69. | HCP.299/2016 | M/S.V.PARIVALLAL<br>I.NAGARAJAN                | PUBLIC PROSECUTOR |
| 70. | HCP.300/2016 | M/S.M.BASKAR<br>S.SUGENDRAN                    | PUBLIC PROSECUTOR |
| 71. | HCP.301/2016 | M/S.K.S.KAVIARASU<br>K.S.RAJU                  | PUBLIC PROSECUTOR |
| 72. | HCP.302/2016 | M/S.M.BASKAR<br>S.SUGENDRAN                    | PUBLIC PROSECUTOR |
| 73. | HCP.304/2016 | M/S.DURAI GUNASEKARAN<br>S.VIJAYAKUMAR         | PUBLIC PROSECUTOR |
| 74. | HCP.305/2016 | M/S.K.S.KAVIARASU<br>K.S.RAJU                  | PUBLIC PROSECUTOR |
| 75. | HCP.307/2016 | M/S.K.MADHAN<br>G.VARGHESE                     | PUBLIC PROSECUTOR |
| 76. | HCP.308/2016 | M/S.K.MADHAN<br>G.VARGHESE                     | PUBLIC PROSECUTOR |
| 77. | HCP.309/2016 | M/S.S.SWAMIDOSS MANOKARAN<br>S.NISHANTHI       | PUBLIC PROSECUTOR |
| 78. | HCP.310/2016 | M/S.THANGA VADHANABALAKRISHNAN                 | PUBLIC PROSECUTOR |
| 79. | HCP.311/2016 | M/S.R.SUBHADRA DEVI<br>RAJAKUMARI KOTTEESWARAN | PUBLIC PROSECUTOR |
| 80. | HCP.315/2016 | M/S.S.SENTHILVEL<br>S.BHUVANESWARI             | PUBLIC PROSECUTOR |
| 81. | HCP.319/2016 | M/S.MOHAMMED AASIF<br>S.ELANKUMARAN            | PUBLIC PROSECUTOR |
| 82. | HCP.323/2016 | M/S.S.SENTHILVEL<br>S.BHUVANESWARI             | PUBLIC PROSECUTOR |
| 83. | HCP.324/2016 | M/S.N.ALAMELU MANGAI                           | PUBLIC PROSECUTOR |
| 84. | HCP.325/2016 | M/S.A.NIRMAL KUMAR<br>S.THILAKA                | PUBLIC PROSECUTOR |
| 85. | HCP.327/2016 | M/S.D.GOPI KRISHNAN<br>M.KAVERI SELVAM         | PUBLIC PROSECUTOR |
| 86. | HCP.328/2016 | M/S.C.M.GUNASEKARAN<br>D.AMALRAJ               | PUBLIC PROSECUTOR |
| 87. | HCP.330/2016 | M/S.J.FRANKLIN<br>S.RAJKUMAR                   | PUBLIC PROSECUTOR |
| 88. | HCP.331/2016 | M/S.C.MOHAN RAJ<br>C.PRADEEP                   | PUBLIC PROSECUTOR |
| 89. | HCP.334/2016 | M/S.C.MOHAN RAJ<br>C. PRADEEP                  | PUBLIC PROSECUTOR |
| 90. | HCP.335/2016 | M/S.M.RAJINIKANTH<br>G.THAMIZHAZHAGAN          | PUBLIC PROSECUTOR |
| 91. | HCP.336/2016 | M/S.C.C.CHELLAPPAN<br>P.S.CHANDRAGUPHTAN       | PUBLIC PROSECUTOR |
| 92. | HCP.337/2016 | M/S.P.EZHIL NILAVAN<br>M.ERAJASIMHAN           | PUBLIC PROSECUTOR |
| 93. | HCP.338/2016 | M/S.ILAYARAJA KANDASAMY<br>K.KAMALA            | PUBLIC PROSECUTOR |
| 94. | HCP.339/2016 | M/S.R.MUTHUKUMAR<br>R.LINGAKUMAR               | PUBLIC PROSECUTOR |
| 95. | HCP.341/2016 | M/S.S.SENTHILVEL<br>G.SURESH                   | PUBLIC PROSECUTOR |
| 96. | HCP.342/2016 | M/S.D.GOPI KRISHNAN                            | PUBLIC PROSECUTOR |

A. SANTHANA SINAKARTHAN

|      |              |                                      |                   |
|------|--------------|--------------------------------------|-------------------|
| 97.  | HCP.346/2016 | M/S.S.ELAN KUMARAN<br>MOHAMMED AASIF | PUBLIC PROSECUTOR |
| 98.  | HCP.347/2016 | M/S.S.SENTHILVEL<br>M.RAVINDRAN      | PUBLIC PROSECUTOR |
| 99.  | HCP.350/2016 | M/S.S.P.ARTHI<br>D. THIRUMOORTHY     | PUBLIC PROSECUTOR |
| 100. | HCP.351/2016 | M/S.S.SURESH<br>G.VINODH KUMAR       | PUBLIC PROSECUTOR |

DIVISION BENCH CASES  
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 ACCUSED IN JAIL CASES
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|------|-------------------------------------------|--------------------------------------------------------------------------------|------------------------------------|
| 101. | CRL A.283/2014                            | M/S.TMT.K.R.VAIRAM                                                             | PUBLIC PROSECUTOR                  |
| 102. | CRL A.284/2014                            | M/S.TMT.K.R.VAIRAM                                                             | PUBLIC PROSECUTOR                  |
| 103. | CRL A.285/2014                            | M/S.T.MURUGANANTHAM<br>L.SRILEKA                                               | PUBLIC PROSECUTOR                  |
| 104. | CRL A.335/2014<br>and<br>MP.1/2014        | M/S.C.SIVAKUMAR<br>M.RAJENDRA KUMAR<br>- DO -                                  | PUBLIC PROSECUTOR                  |
| 105. | CRL A.351/2014<br>AND<br>MP.1/2014        | M/S.G.J.BASKARNARAYANAN<br>R.KAVI NILAVU<br>- DO -                             | PUBLIC PROSECUTOR                  |
| 106. | CRL A.381/2014                            | M/S.MUKUND R.PANDIYAN                                                          | PUBLIC PROSECUTOR                  |
| 107. | CRL A.386/2014<br>AND<br>MP.1/2014        | M/S.M.PURUSHOTHAMAN<br>N.ANDAL SRI SHANKAI<br>Suspension of sentence<br>- DO - | PUBLIC PROSECUTOR                  |
| 108. | CRL A.491/2014                            | M/S.M.KOTHER ADAM                                                              | PUBLIC PROSECUTOR                  |
| 109. | CRL A.511/2014                            | M/S.M.SATHISH KUMAR<br>S.RAJA RAVIVARMA                                        | PUBLIC PROSECUTOR                  |
| 110. | CRL A.579/2014                            | M/S.S.MANOCHARAN<br>K.VENKATRAMAN                                              | PUBLIC PROSECUTOR                  |
| 111. | CRL A.600/2014<br>and<br>MP.1/2015        | M/S.V.PURUSHOTHAMAN<br>R.VINAYAGA VISHNU<br>Suspension of sentence<br>- DO -   | PUBLIC PROSECUTOR                  |
| 112. | CRL A.651/2014                            | M/S.R.SANKARASUBBU<br>A.RAMESH                                                 | PUBLIC PROSECUTOR                  |
| 113. | CRL A.656/2014                            | M/S.V.ILLANCHEZIAN<br>S.SAIRAMAN                                               | PUBLIC PROSECUTOR                  |
| 114. | CRL A.214/2016                            | M/S.K.GANDHI KUMAR<br>R.SUBRAMANIAN                                            | PUBLIC PROSECUTOR                  |
| 115. | CRL A.232/2016                            | M/S.S.SAMUEL RAJA PANDIAN<br>S.GOWRI SHANKAR                                   | PUBLIC PROSECUTOR                  |
| 116. | CRL A.249/2016<br>AND<br>CRL MP.4047/2016 | M/S.M.RAJAVELU<br>S.SARALA<br>Suspension of sentence<br>- DO -                 | PUBLIC PROSECUTOR                  |
| 117. | CRL A.252/2016                            | M/S.N.A.NISSAR AHMED<br>I.KOWSER NISSAR                                        | PUBLIC PROSECUTOR                  |
| 118. | CRL A.254/2016                            | M/S.T.MURUGANANTHAM<br>L.SRILEKA                                               | PUBLIC PROSECUTOR                  |
| 119. | CRL A.277/2016<br>AND<br>CRL MP.4383/2016 | M/S.A.PADMANABAN<br>P. ARUMUGARAJAN<br>Suspension of sentence<br>- DO -        | PUBLIC PROSECUTOR                  |
| 120. | CRL A.280/2016                            | M/S.K.BALU<br>M.R. ELAVARASAN                                                  | PUBLIC PROSECUTOR<br>(PONDICHERRY) |
| 121. | CRL A.281/2016<br>and<br>CRL MP.4406/2016 | M/S.R.SANKARASUBBU<br>A.RAMESH<br>Suspension of sentence<br>- DO -             | PUBLIC PROSECUTOR                  |
| 122. | CRL A.287/2016                            | M/S.R.THAMARAI SELVAN<br>M.GEETHATHAMARAISELVAN                                | PUBLIC PROSECUTOR                  |

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|------|-------------------------|------------------------------------|-------------------|
|      | AND<br>CRL MP.4598/2016 | Suspension of sentence<br>- DO -   |                   |
| 123. | CRL A.288/2016          | M/S.M.RAJAVELU<br>J.P.VARNASHREE   | PUBLIC PROSECUTOR |
|      | AND<br>CRL MP.4621/2016 | Suspension of sentence<br>- DO -   |                   |
| 124. | CRL A.298/2016          | M/S.R.SANKARASUBBU<br>A. RAMESH    | PUBLIC PROSECUTOR |
|      | AND<br>CRL MP.4750/2016 | Suspension of sentence<br>- DO -   |                   |
| 125. | CRL A.302/2016          | M/S.R.SUBRAMANIAN<br>N.RAJAVANNIAN | PUBLIC PROSECUTOR |

\*\*\*\*\* ( Concluded )\*\*\*\*\*

THE HON'BLE MR JUSTICE G.CHOCKALINGAM  
TO BE HEARD ON MONDAY THE 23RD DAY OF MAY 2016 AFTER DIVISION BENCH SITTING

AND TUESDAY THE 24TH DAY OF MAY 2016

AND FRIDAY THE 27TH DAY OF MAY 2016

COURT NO. 8

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SINGLE BENCH CASES  
~~~~~  
ACCUSED IN JAIL CASES
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|            |                                                                                              |                                                                                                                                        |                                                                        |
|------------|----------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------|
| 1.         | CRL A.82/2016<br>AND<br>CRL MP.1292/2016<br>AND<br>CRL A.189/2016<br>AND<br>CRL MP.2609/2016 | M/S.S.N.ARUN KUMAR<br>W. CAMYLES GANDHI<br>Suspension of sentence<br>- DO -<br>M/S.T.C.S.RAJA CHOCKALINGAM<br>R.C.SRINIVASAN<br>- DO - | PUBLIC PROSECUTOR<br><br>PUBLIC PROSECUTOR<br>INDEX TO TYPED SET FILED |
| 2.         | CRL A.89/2016                                                                                | M/S.P.SARAVANA SOWMIYAN                                                                                                                | PUBLIC PROSECUTOR                                                      |
| 3.         | CRL A.90/2016                                                                                | M/S.DR.R.SAMPATHKUMAR<br>P. SANTHASEELAN                                                                                               | PUBLIC PROSECUTOR                                                      |
| 4.         | CRL A.107/2016                                                                               | M/S.R.THIRUGNANAM<br>CH. PANDIAN                                                                                                       | PUBLIC PROSECUTOR                                                      |
| 5.         | CRL A.113/2016<br>AND<br>CRL MP.1563/2016                                                    | M/A.B.JAWAHAR<br>B.YOGA PRIYA<br>Suspension of sentence<br>- DO -                                                                      | PUBLIC PROSECUTOR<br>ADDL. TYPE SET OF PAPERS FILED                    |
| 6.         | CRL A.121/2016<br>AND<br>CRL MP.1726/2016                                                    | M/S.J.FRANKLIN<br>S.RAJKUMAR<br>Suspension of sentence<br>- DO -                                                                       | PUBLIC PROSECUTOR                                                      |
| 7.         | CRL A.147/2016<br>AND<br>CRL MP.2004/2016                                                    | M/S.K.S.KARTHIK RAJA<br>A.ESAKKIAPPAN<br>Suspension of sentence<br>- DO -                                                              | PUBLIC PROSECUTOR                                                      |
| 8.         | CRL A.148/2016<br>AND<br>CRL MP.2034/2016                                                    | M/S.T.SHANMUGAM<br>P.K.HARINATH BABU<br>Suspension of sentence<br>- DO -                                                               | PUBLIC PROSECUTOR<br>ADDL. TYPE SET OF PAPERS FILED                    |
| 9.         | CRL A.153/2016<br>AND<br>CRL MP.2086/2016                                                    | M/S.K.PREMCHANDAR<br>M. RAJA<br>Suspension of sentence<br>- DO -                                                                       | PUBLIC PROSECUTOR                                                      |
| 10.        | CRL A.164/2016<br>AND<br>CRL MP.2234/2016                                                    | M/S.C.D.JOHNSON<br>N.SURYA SENTHIL<br>Suspension of sentence<br>- DO -                                                                 | PUBLIC PROSECUTOR                                                      |
| 11.        | CRL A.187/2016<br>AND<br>CRL MP.2583/2016                                                    | M/S.S.ANANTHANARAYANAN<br>P. RAJKUMAR PANDIAN<br>Suspension of sentence<br>- DO -                                                      | PUBLIC PROSECUTOR                                                      |
| 12.        | CRL A.193/2016                                                                               | M/S.USHA RAMMAN<br>R.VENKATESULU                                                                                                       | PUBLIC PROSECUTOR                                                      |
| 13.<br>and | CRL A.195/2016                                                                               | M/S.R.SANKARASUBBU<br>O. RAMAN                                                                                                         | MR.N.P.KUMAR<br>SPECIAL PUBLIC PROSECUTOR<br>FOR DRI CASES             |
| 14.        | AND<br>CRL MP.2685/2016<br>AND<br>CRL A.80/2016<br>AND<br>CRL MP.1276/2016                   | Suspension of sentence<br>- DO -<br>M/S.R.SANKARASUBBU<br>O.RAMAN<br>- DO -                                                            | SPECIAL PUBLIC PROSECUTOR<br>FOR DRI CASES                             |
| 15.        | CRL A.197/2016<br>AND<br>CRL MP.2781/2016                                                    | M/S.A.SWAMINATHAN<br>M.AARUSHEELA SUDHAKAR<br>Suspension of sentence<br>- DO -                                                         | PUBLIC PROSECUTOR                                                      |

\*\*\*\*\* ( Concluded )\*\*\*\*\*

THE HON'BLE MR JUSTICE M.V. MURALIDARAN

TO BE HEARD ON MONDAY THE 23RD DAY OF MAY 2016 AFTER DIVISION BENCH SITTING  
AND TUESDAY THE 24TH DAY OF MAY 2016  
AND FRIDAY THE 27TH DAY OF MAY 2016

COURT NO.10

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SINGLE BENCH CASES  
~~~~~  
ACCUSED IN JAIL CASES
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- |     |                                           |                                                                           |                                                     |
|-----|-------------------------------------------|---------------------------------------------------------------------------|-----------------------------------------------------|
| 1.  | CRL A.209/2016<br>AND<br>CRL MP.3068/2016 | M/S.P.K.I LAVARASAN<br>P.BAKIYARAJ<br>Suspension of sentence<br>- DO -    | PUBLIC PROSECUTOR                                   |
| 2.  | CRL A.220/2016<br>AND<br>CRL MP.3365/2016 | M/S.S.SATHIA CHANDRAN<br>R.GOBIKA<br>Suspension of sentence<br>- DO -     | PUBLIC PROSECUTOR                                   |
| 3.  | CRL A.235/2016<br>and<br>CRL MP.3669/2016 | M/S.J.T.RAJASURIYA<br>N.S.AMARNATH<br>Suspension of sentence<br>- DO -    | PUBLIC PROSECUTOR<br>ADDL. GOUNDS FILED             |
| 4.  | CRL A.237/2016                            | M/S.K.GANDHI KUMAR<br>S.KARTHIKA                                          | PUBLIC PROSECUTOR                                   |
| 5.  | CRL A.240/2016<br>and<br>CRL MP.3709/2016 | M/S.K.A.MARIAPPAN<br>G.M.ANANTHAKUMAR<br>Suspension of sentence<br>- DO - | PUBLIC PROSECUTOR                                   |
| 6.  | CRL A.245/2016<br>AND<br>CRL MP.3855/2016 | M/S.M.PITCHAI MUTHU<br>R.SRI RAM<br>Suspension of sentence<br>- DO -      | PUBLIC PROSECUTOR                                   |
| 7.  | CRL A.246/2016<br>AND<br>CRL MP.3998/2016 | M/S.J.R.PRABHAKARAN<br>C.T. SARAVANAN<br>Suspension of sentence<br>- DO - | PUBLIC PROSECUTOR                                   |
| 8.  | CRL A.248/2016<br>AND<br>CRL MP.4046/2016 | M/S.C.S.SARAVANAN<br>D.UMA DEVI<br>Suspension of sentence<br>- DO -       | PUBLIC PROSECUTOR                                   |
| 9.  | CRL A.250/2016<br>AND<br>CRL MP.4059/2016 | M/S.M.DEVARAJ<br>S. SUGUMAR<br>Suspension of sentence<br>- DO -           | PUBLIC PROSECUTOR                                   |
| 10. | CRL A.265/2016<br>and<br>CRL MP.4239/2016 | M/S.C.PRABAKARAN<br>M.VINOTH<br>Suspension of sentence<br>- DO -          | PUBLIC PROSECUTOR<br>ADDL.TYPED SET OF PAPERS FILED |
| 11. | CRL A.275/2016<br>AND<br>CRL MP.4381/2016 | M/S.R.KARTHIKEYAN<br>R.BHARANIDHARAN<br>Suspension of sentence<br>- DO -  | PUBLIC PROSECUTOR (V&AC)                            |
| 12. | CRL A.318/2016                            | M/S.N.MANOKARAN                                                           | PUBLIC PROSECUTOR                                   |
| 13. | CRL A.319/2016<br>AND<br>CRL MP.4947/2016 | M/S.V.PAARTHIBAN<br>M.SUNVIKRAM<br>Suspension of sentence<br>- DO -       | PUBLIC PROSECUTOR                                   |
| 14. | CRL A.320/2016<br>AND<br>CRL MP.4978/2016 | M/S.R.SANKARASUBBU<br>A. RAMESH<br>Suspension of sentence<br>- DO -       | PUBLIC PROSECUTOR                                   |
| 15. | CRL A.325/2016<br>AND<br>CRL MP.4996/2016 | M/S.N.MANOKARAN<br>R.RENUKADEVI<br>Suspension of sentence<br>- DO -       | PUBLIC PROSECUTOR                                   |

\*\*\*\*\* ( Concluded ) \*\*\*\*\*

THE HON'BLE MR JUSTICE B. GOKULDAS  
TO BE HEARD ON MONDAY THE 23RD DAY OF MAY 2016 AT 10.30 A.M.

AND TUESDAY THE 24TH DAY OF MAY 2016

AND FRIDAY THE 27TH DAY OF MAY 2016

COURT NO.11

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SINGLE BENCH CASES  
~~~~~  
ACCUSED IN JAIL CASES
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|           |                                           |                                                                                       |                                                                             |
|-----------|-------------------------------------------|---------------------------------------------------------------------------------------|-----------------------------------------------------------------------------|
| 1.        | CRL A.269/2015                            | M/S.M.AROKIYARAJ<br>S.KARTHIKEYAN                                                     |                                                                             |
| and<br>2. | and<br>CRL A.379/2015<br>and<br>MP.1/2015 | M/S.A.GANESH<br>GEETHA GANESH<br>Suspension of sentence<br>- DO -                     | PUBLIC PROSECUTOR                                                           |
| 3.        | CRL A.279/2015                            | M/S.J.FRANKLIN<br>S.RAJKUMAR                                                          | PUBLIC PROSECUTOR<br>ADDL. TYPE SET FILED<br>ADDL. TYPE SET OF PAPERS FILED |
| 4.        | CRL A.310/2015<br>AND<br>MP.1/2015        | M/S.R.PRABU<br>Suspension of sentence<br>- DO -                                       | SPECIAL PUBLIC PROSECUTOR<br>FOR NDPS ACT CASES                             |
| 5.        | CRL A.314/2015                            | M/S.MANOJ SREEVALSAN<br>B.MOHAN                                                       | PUBLIC PROSECUTOR                                                           |
| 6.        | CRL A.327/2015<br>AND<br>MP.1/2015        | M/S.J.JANARTHANAN<br>R.KRISHNA KUMAR<br>Suspension of sentence<br>- DO -              | PUBLIC PROSECUTOR                                                           |
| 7.        | CRL A.353/2015<br>and<br>MP.1/2015        | M/S.A.R.RAGHAVAN<br>Suspension of sentence<br>- DO -                                  | PUBLIC PROSECUTOR                                                           |
| 8.        | CRL A.364/2015<br>and<br>MP.1/2015        | M/S.M.SUNVIKRAM<br>- DO -                                                             | PUBLIC PROSECUTOR                                                           |
| 9.        | CRL A.389/2015<br>AND<br>MP.1/2015        | M/S.A.D.JAGADISH CHANDIRA<br>R.GANESH KUMAR<br>Suspension of sentence<br>- DO -       | PUBLIC PROSECUTOR                                                           |
| 10.       | CRL A.390/2015                            | M/S.K.SADHANANDAN<br>D.MUTHURAMALINGAM                                                | PUBLIC PROSECUTOR                                                           |
| 11.       | CRL A.414/2015<br>AND<br>MP.1/2015        | M/S.M.NIRMAL KUMAR<br>C.SUNDARESAN<br>Suspension of sentence<br>- DO -                | PUBLIC PROSECUTOR                                                           |
| 12.       | CRL A.423/2015<br>and<br>MP.1/2015        | M/S.S.N.ARUN KUMAR<br>G.ASHOKKUMAR<br>Suspension of sentence<br>- DO -                | PUBLIC PROSECUTOR                                                           |
| 13.       | CRL A.429/2015<br>AND<br>CRL MP.4340/2016 | M/S.M.DEVARAJ<br>S.SUGUMAR<br>Suspension of sentence<br>M/S.M.DEVARAJ<br>S.SUGUMAR    | PUBLIC PROSECUTOR                                                           |
| 14.       | CRL A.467/2015<br>and<br>MP.1/2015        | M/S.M.SIVAVARTHANAN<br>K.S.KARTHIK RAJA<br>Suspension of sentence<br>- DO -           | PUBLIC PROSECUTOR                                                           |
| 15.       | CRL A.472/2015<br>and<br>MP.1/2015        | M/S.R.RAJARATHINAM<br>S.RAMACHANDRAN<br>Suspension of sentence<br>- DO -              | PUBLIC PROSECUTOR<br>ADDL.DOCUMENTS FILED                                   |
| 16.       | CRL A.485/2015                            | M/S.G.PUGAZHENTHI<br>A.NAGARATHINAM                                                   | PUBLIC PROSECUTOR                                                           |
| 17.       | CRL A.529/2015                            | M/S.R.RAJASEKARAN<br>R.BAVANI SEKAR FOR A1 & A2<br>M/S.R.RAJAN<br>A.ARUN KUMAR FOR A3 | PUBLIC PROSECUTOR<br>MEMO FILED                                             |
| 18.       | CRL A.553/2015<br>AND<br>MP.1/2015        | M/S.R.MARUDHACHALAMURTHY<br>K.MOHAN NAINAR<br>Suspension of sentence<br>- DO -        | MR.K.SRINIVASAN<br>SPECIAL PUBLIC PROSECUTOR<br>FOR CBI CASES               |



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|-----|----------------------------------------|--------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------|
| 19. | CRL A.556/2015<br>AND<br>MP.1/2015     | M/S.B.NEDUNCHEZHIAN<br>R.ANANDHAN<br>Suspension of sentence<br>- DO -                                              | PUBLIC PROSECUTOR                                             |
| 20. | CRL A.564/2015<br><br>and<br>MP.1/2015 | (RECORDS RECEIVED)<br>M/S.M.S.CHARLES<br>K. SADHANANDAN<br><br>Suspension of sentence<br>- DO -                    | MR. N. P. KUMAR<br>SPECIAL PUBLIC PROSECUTOR<br>FOR NCB CASES |
| 21. | CRL A.572/2015<br>AND<br>MP.1/2015     | (TYPED SET READY)<br>M/S.M.DEVARAJ<br>S.SUGUMAR<br>Suspension of sentence<br>- DO -                                | PUBLIC PROSECUTOR                                             |
| 22. | CRL A.583/2015                         | (TYPED SET READY)<br>M/S.R.BHAGAWAT KRISHNA<br>V. JOHNSON YUVARAJ                                                  | PUBLIC PROSECUTOR<br>( V & AC CASES)                          |
| 23. | CRL A.607/2015                         | (RECORD RECEIVED)<br>M/S.USHA RAMMAN<br>R.VENKATESULU<br>PAYMENT RECEIPT FILED<br>BETTER AFFIDAVIT FILED           | PUBLIC PROSECUTOR<br>(PONDYCHERRY)<br>( V & AC)               |
| 24. | CRL A.611/2015                         | M/S.N.RAJAN<br>K.SIVAJOTHI                                                                                         | PUBLIC PROSECUTOR                                             |
| 25. | CRL A.625/2015<br>AND<br>MP.1/2015     | (TYPED SET READY) (RECORDS RECEIVED)<br>M/S.K.M.VIJAYAN ASSOCIATES<br>Suspension of sentence<br>- DO -             | PUBLIC PROSECUTOR                                             |
| 26. | CRL A.663/2015<br>AND<br>MP.1/2015     | M/S.M.S.CHARLES<br>K.SADHANANDAN<br>Suspension of sentence<br>- DO -                                               | PUBLIC PROSECUTOR                                             |
| 27. | CRL A.669/2015                         | (REPORT RECEIVED) RECORDS RECEIVED)<br>M/S.A.SHIV KUMAR<br>P.NAGARAJU                                              | PUBLIC PROSECUTOR                                             |
| 28. | CRL A.686/2015<br>AND<br>MP.1/2015     | (TYPED SET NOT REDDY)<br>M/S.L.BASKARAN<br>T.PANCHATCHARAM<br>Suspension of sentence<br>- DO -                     | PUBLIC PROSECUTOR                                             |
| 29. | CRL A.696/2015                         | (RECORD RECEIVED)<br>M/S.K.V.SRIDHARAN<br>JAYASRI BASKAR                                                           | PUBLIC PROSECUTOR                                             |
| 30. | CRL A.705/2015                         | (TYPED SET READY)<br>M/S.C.S.SARAVANAN<br>S.KOLANDASAMY                                                            | PUBLIC PROSECUTOR                                             |
| 31. | CRL A.707/2015<br><br>IN<br>MP.1/2015  | M/S.R.VENKATESH<br>M.BALAJI                                                                                        | PUBLIC PROSECUTOR                                             |
| 32. | CRL A.708/2015<br>AND<br>MP.1/2015     | M/S.N.ANAND VENKATESH<br>A.E.RAVI CHANDRAN<br>Suspension of sentence<br>M/S.N.ANAND VENKATESH<br>A.E.RAVI CHANDRAN | PUBLIC PROSECUTOR<br><br>PUBLIC PROSECUTOR                    |
| 33. | CRL A.709/2015<br>AND<br>MP.1/2015     | M/S.R.VIJAYARAGHAVEN<br>S.ANNAKKODI<br>Suspension of sentence<br>- DO -                                            | PUBLIC PROSECUTOR                                             |
| 34. | CRL A.730/2015                         | (TYPED SET READY)<br>M/S.R.C.PAUL KANAGARAJ<br>J.A.MECHAIL KANISTAN                                                | PUBLIC PROSECUTOR                                             |
| 35. | CRL A.767/2015                         | M/S.A.R.RAGHAVAN                                                                                                   | PUBLIC PROSECUTOR                                             |
| 36. | CRL A.770/2015<br><br>and<br>MP.1/2015 | (RECORD RECEIVED)<br>M/S.S.SILAMBU SELVAN<br>D.THIRUMOORTHY<br>Suspension of sentence<br>- DO -                    | PUBLIC PROSECUTOR                                             |
| 37. | CRL A.774/2015<br>AND<br>MP.1/2015     | M/S.ANANTHANARAYANAN<br>S.M.NANDHIE DEVHAN<br>Suspension of sentence<br>- DO -                                     | PUBLIC PROSECUTOR                                             |
| 38. | CRL A.775/2015<br>AND<br>MP.1/2015     | M/S.M.GOVINDARAJU<br>K.VENKATESAN<br>Suspension of sentence<br>- DO -                                              | PUBLIC PROSECUTOR                                             |

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|-----|-------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------|
| 39. | CRL A.781/2015<br>AND<br>MP.1/2015                          | M/S.D.J.VENKATESAN<br>EMILY VENKATESAN<br>Suspension of sentence<br>- DO -                                             | PUBLIC PROSECUTOR                                              |
| 40. | CRL A.783/2015<br>AND<br>MP.1/2015<br>AND<br>CRL A.784/2015 | M/S.R.RAVINDRAN<br>Suspension of sentence<br>- DO -                                                                    | PUBLIC PROSECUTOR (V&AC)<br>FINE RECEIPT FILED                 |
| 41. | CRL A.789/2015<br>AND<br>MP.1/2015                          | M/S.R.VIVEKANANTHAN<br>E.RAJ THILAK<br>M/S.C.THANDAVAMOORTHY<br>S. SENTHIL MURUGAN<br>Suspension of sentence<br>- DO - | PUBLIC PROSECUTOR<br>(V & AC)<br>PUBLIC PROSECUTOR<br>(V & AC) |
| 42. | CRL A.1/2016                                                | M/S.T.S.SASIKUMAR<br>A.SYAMALA                                                                                         | MR.N.P.KUMAR<br>SPECIAL PUBLIC PROSECUTOR<br>FOR NCB CASES     |
| 43. | CRL A.46/2016<br>IN<br>CRL MP.2688/2016                     | M/S.V.V.SAIRAM<br>D.B. BABU & T. DINESH                                                                                | PUBLIC PROSECUTOR                                              |
| 44. | CRL A.57/2016<br>AND<br>CRL MP.626/2016                     | M/S.T.GOWTHAMAN<br>B.SRUJANA<br>Suspension of sentence<br>- DO -                                                       | PUBLIC PROSECUTOR                                              |
| 45. | CRL A.76/2016<br>AND<br>CRL MP.1226/2016                    | M/S.S.SUGENDRAN<br>S.SANKARAN<br>Suspension of sentence<br>- DO -                                                      | PUBLIC PROSECUTOR                                              |

\*\*\*\*\* ( Concluded )\*\*\*\*\*